

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 22<sup>nd</sup> September, 2016

No.HC.VII-02/2016/ **4470** /A. Shri Aditya Hazarika, Additional District and Sessions Judge, Fast Track Court, Sivasagar, is transferred and posted as District and Sessions Judge, Dhemaji, vice Smti Rita Bora Saikia retiring from service on 30.09.2016 on superannuation.

Shri Hazarika will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment in the afternoon of 30.09.2016.

No.HC.VII-02/2016/ **4471** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/ Station
1.	Shri Aditya Hazarika	Dhemaji	Dhemaji

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-02/2016/ **4472 - 4491** /A.

Dated 22.09.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Aditya Hazarika with the powers of District Judge
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member, MACT, No. 2 & 3, Guwahati/Dhubri/ Nagaon/Nalbari/ Barpeta/Silchar/Goalpara/ Tezpur

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11. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
12. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
13. Shri Aditya Hazarika, Additional District and Sessions Judge, Fast Track Court, Sivasagar
14. The Chief Judicial Magistrate, \_\_\_\_\_
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
17. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
19. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
- ✓ 20. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*CA 51 22/9/16*  
**REGISTRAR (VIGILANCE)**

*PA  
22/9/16*